

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.155

C.P.(CAA)/14(AHM)2023 in C.A.(CAA)/63(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Arcturos Healthcare Pvt Ltd
Sterling Addlife India Pvt Ltd

.....Applicants

Order delivered on: 17/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Dharmishta Raval, Advocate.
For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in post-lunch session, matter stands adjourned to 26.06.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**

Stancy